

functioning from 1.4.1977 and constitution of its Board of Directors is as under :

1. Chairman (Part-time)	Sri C.P. Oberoi, Principal Chief Conservator of Forests, A and N Islands.
2. Managing Director	Sri B.A. Mathews, IFS

DIRECTORS

- Vacant (since 28.2.95)
- Shri G.S. Rajamani, IDAS
Jt. Secy. and Financial Adviser,
M/o Env. and Forests.
- Shri M.K. Sharma, IFS
Chief Conservator of Forests (Central),
M/o Env. and Forests, Eastern Regional Office.

The post of one Director had fallen vacant due to retirement of Shri Narayan Singh, Addl. Inspector General of Forests and would be filled up shortly.

(c) Since all the members are officials, their tenure depends on their holding of the post which changes with their transfer/superannuation.

(d) No other Committee/Board in the Public Sector Organisation under this Ministry is likely to be constituted.

Coal Movement

5861. SHRI ANANTRAO DESHMUKH : Will the Minister of RAILWAYS be pleased to state :

(a) the total coal movement by Railways for power plants in 1994-95;

(b) whether movement of coal by Railways commensurates with the targets fixed; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The total coal loading by Railways for power plants during 1994-95 was 103 m.t. (Provisional).

(b) and (c). Some shortfall in coal loading took place on account of failure of coal companies to offer and load coal as per target during the first half of the year 1994-95.

New Sugar Mills

5862. SHRI K.G. SHIVAPPA :
SHRI V. KRISHNA RAO :
SHRI SOMJIBHAI DAMOR :
SHRI MOHAN SINGH (Deoria) :
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of FOOD be pleased to state :

(a) whether the Union Government have any proposal to set up more Sugar Mills in the various States for optimum use of sugarcane produce;

(b) if so, the details thereof, location-wise;

(c) the criteria fixed for clearing the proposals;

(d) the number of proposals sent by each State for setting up of new Sugar Mills during last three years till date;

(e) the number of Sugar Mills for which licences have been issued and the number of mills which have started functioning, State-wise;

(f) the number of proposals pending so far with the Union Government, State-wise; and

(g) the time by which these are likely to be cleared?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c). The Union Government does not set up sugar mills in any part of the country. It however grants Letters of Intent/Industrial Licences in accordance with the licensing policy guidelines issued by the Ministry of Industry vide Press Note No. 16 dated 8.11.1991.

(d) 246 applications have been received through the Ministry of Industry, Department of Industrial Development for setting up of new sugar factories in various States of the country during the last three years i.e., 1991-92, 1992-93 and 1993-94 (October-September).

(e) 75 letters of intent have been issued for setting up of new sugar mills in the country during the last three Sugar Years (October - September) i.e., 1991-92, 1992-93 and 1993-94, as per details given below :

S.No.	State	No. of Letters of Intent issued.
1.	Haryana	4
2.	Uttar Pradesh	25 (One Letter of Intent has been quashed by Delhi High Court).
3.	Madhya Pradesh	3
4.	Gujarat	2
5.	Maharashtra	17
6.	Bihar	1
7.	Orissa	1
8.	Andhra Pradesh	15
9.	Karnataka	5
10.	Tamil Nadu	2
Grand Total		75

Out of the 75 Letters of Intent issued for setting up of new sugar mills in the country during last three Sugar Years (October - September) i.e., 1991-92, 1992-93 and 1993-94, only one Sugar Mill viz., M/s. Narmada Sugar Ltd., at Village - Ghatwa, Teh. Thikri, Distt. Khargone in the State of Madhya Pradesh has gone into production. Generally, it takes about 3-4 years to set up a new sugar factory.